

Date: 19/12/2025

ICPL - DCRA Fee Structure - 'per square feet' (excluding GST)

S. No.	Classification	Category	Type of Property	Property Area in sq. ft./length in km	Rate by ICPL (INR per Sq Ft)	Remarks
1	Residential	A	Apartments, independent houses, gated communities or societies, etc.	50,000 - 100,000 sq.ft.	1.5	
				>100,000 - 500,000 sq.ft.	1.4	Subject to a minimum of INR 1,50,000/-
				>500,000 - 1000,000 sq.ft.	1.25	Subject to a minimum of INR 7,00,000/-
				>1000,000 sq.ft.	1	Subject to a minimum of INR 12,50,000/-
2	Government Properties	A	All properties of the Central Government, the State Government, Courts, Public Sector	50,000 - 100,000 sq.ft.	1.7	
				>100,000 - 500,000 sq.ft.	1.55	Subject to a minimum of INR 1,70,000/-
				>500,000 - 1000,000 sq.ft.	1.3	Subject to a minimum of INR 7,75,000/-
				>1000,000 sq.ft.	1.15	Subject to a minimum of INR 13,00,000/-
3	Commercial Establishments	A	Commercial office complex, shopping malls, industrial estates, SEZs, multi-modal logistic parks,	50,000 - 100,000 sq.ft.	1.7	
				>100,000 - 500,000 sq.ft.	1.55	Subject to a minimum of INR 1,70,000/-
				>500,000 - 1000,000 sq.ft.	1.25	Subject to a minimum of INR 7,75,000/-
				>1000,000 sq.ft.	1.15	Subject to a minimum of INR 12,50,000/-
4	Other private or public areas	B	Airport, Bus Station, Railway Station, Hospitals, Hotels, Educational Institutions, etc.	50,000 - 100,000 sq.ft.	1.45	
				>100,000 - 500,000 sq.ft.	1.3	Subject to a minimum of INR 1,45,000/-
				>500,000 - 1000,000 sq.ft.	1.3	Subject to a minimum of INR 6,50,000/-
				>1000,000 sq.ft.	1.2	Subject to a minimum of INR 13,00,000/-
5	Stadiums or Sport Arenas or spaces of frequent gathering	B	Stadiums or permanent spaces of gathering with seating capacity of more than 5000 persons	50,000 - 100,000 sq.ft.	1.45	
				>100,000 - 500,000 sq.ft.	1.3	Subject to a minimum of INR 1,45,000/-
				>500,000 - 1000,000 sq.ft.	1.15	Subject to a minimum of INR 6,50,000/-
				>1000,000 sq.ft.	1	Subject to a minimum of INR 11,50,000/-
6	Transport corridors	B	Expressways, Highways, Railways routes,	100-500 km	500	Per Km
				>500-1000 km	450	Per Km
				>1000 km	400	Per Km

Note: The 'Property Area' includes all areas like ground, basements, & other covered /uncovered.

Fees for Transport corridors are only for conducting assessment of mobile networks based on "Service Performance" criteria through drive test.

Terms & Conditions:

- The fees as mentioned above are valid till **31 March 2026**.
- The fees as mentioned above are **exclusive of all applicable taxes**.
- Payment Terms are as follows: **50% on order confirmation with PO, 30% upon commencement of work, 20% on issuance of certificate.**
- Any additional visits, re-evaluation or appeal process support will be charged separately.
- Nominal TA/DA will be applicable in some cases.
- The fees as mentioned above are negotiable on case-to-case basis.

Tarun Kumar Taunk
Director
md@icpljpr.com
+91-9829254111